

## BUSINESS ADVISORY COMMITTEE

(Eighth Lok Sabha)

### TWENTY-FOURTH REPORT

(PRESENTED ON 18-7-1986)

The Business Advisory Committee held a sitting on Friday, the 18th July, 1986.

2. The Committee recommend the allocation of time to the following items of business as shown against each:—

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|---|-----------|
| (1) The Research and Development Cess Bill, 1986.<br>( <i>Consideration and passing</i> )   | 2 hours   |
| (2) The Apprentices (Amendment) Bill, 1986.<br>( <i>Consideration and passing</i> )   | 2 hours   |
| (3) Discussion on the Resolution seeking disapproval of the Commissions of Inquiry (Amendment) Ordinance 1986.  | } 4 hours |
| (4) The Commissions of Inquiry (Amendment) Bill, 1986 (to replace Ordinance).<br>( <i>Consideration and passing</i> )   |           |
| (5) Discussion on the Resolution seeking approval of Notification issued under sub-section (6) of section 2 of the Commissions of Inquiry (Amendment) Ordinance, 1986, giving reasons for not laying the reports of Justice M. P. Thakkar on the Table. | 4 hours   |
| (6) The Indian Electricity (Amendment) Bill, 1986, as passed by Rajya Sabha.<br>( <i>Consideration and passing</i> )  | 2 hours   |
| (7) The Mines and Minerals (Regulation and Development) Amendment Bill, 1986, as passed by Rajya Sabha.<br>( <i>Consideration and passing</i> )   | 2 hours   |
| (8) The Merchant Shipping (Amendment) Bill, 1986, as passed by Rajya Sabha.<br>( <i>Consideration and passing</i> )   | 1 hour    |

3. The Committee also recommend that discussions under Rule 193 on the following matters may be held on the days shown against each:—

- (1) Communal situation—On Monday, the 21st July, 1986 (4 P.M.).
- (2) Punjab situation—On Monday, the 28th July, 1986 (4 P.M.).
- (3) Economic situation—On Monday, the 4th August, 1986 (4 P.M.).
- (4) Situation in Sri Lanka—On Monday, the 11th August, 1986 (4 P.M.).

NEW DELHI;

July 18, 1986

Asadha 27, 1908 (Saka)

BAL RAM JAKHAR  
Chairman,

BUSINESS ADVISORY COMMITTEE.